File. No. QA-11023/69/2021-QA-FSSAI
Food Safety and Standards Authority of India
(A statutory Authority established under the Food Safety and Standards Act, 2006)
(QA Division)
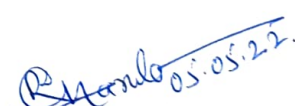FDA Bhawan, Kotla Road, New Delhi – 110002

Dated, the 05th May, 2022

CORRIGENDUM

The Competent Authority has extended the deadline for submission of bids in r/o **RFP for Setting up Laboratory Information Management System (LIMS) with integration to FSSAI's INFOLNET Solution.** issued vide GeM Bid No. GEM/2022/B/2123107 dated 21.04.2022, through GeM, **upto 17th May, 2022.** Some changes in the clauses of the tender documents have also been incorporated as per details given herein :-

SNo.	Original Clause of RFP		Revised Clause of RFP	
(A)	**Appendix to NIT: Tender Information Summary** 6. Obtaining the Tender Document and clarifications (ITB-clause7.0) eProcurement Portal and helpdesk for Document availability and submission https://eprocure.gov.in/eprocure/app [0120-4001 002; 0120-4001 005; 0120-6277 787 or support-eproc@nic.in].		**Appendix to NIT: Tender Information Summary** The Tender document is available at https://gem.gov.in/	
(B)	Milestone and Timelines		**Existing Clause**	**Revised Clause**
(i)	Submission of Detail Project Report (DPR)		3 Weeks	4 Weeks
(ii)	Phase 1: • LIMS core software • Inception of the integration with INFOLNET software • Installation of the tool in hosting environment of cloud • Demonstration of the setup in UAT for approval • Setup of Helpdesk Support System		6 Weeks	17 Weeks
(iii)	• Provision of training to all the stakeholder as part of understanding, hand holding and knowledge transfer • Application to be ready for integration with labs		8 Weeks	19 Weeks
(iv)	Implementation of LIMS in phase 1(31 Labs) &		14 Weeks	26 Weeks
(v)	Training and enhancements in phase 1 (31 labs)		15 Weeks	

2.   All other terms and conditions of the RFP will remains the same.

05.05.22.

(Ravinder Kumar Narula)
Assistant Director (QA)

रवीन्द्र कुमार नरूला / RAVINDER KUMAR NARULA
सहायक निदेशक / Assistant Director
भारतीय खाद्य सुरक्षा एवं मानक प्राधिकरण
Food Safety and Standards Authority of India
(स्वास्थ्य एवं परिवार कल्याण मंत्रालय)
(Ministry of Health & Family Welfare)
भारत सरकार / Government of India
एफ.डी.ए. भवन, कोटला रोड, नई दिल्ली-110002
FDA Bhavan, Kotla Road, New Delhi-110002

	PRE-BID CLARIFICATION:	RFP for Setting up Laboratory Information Management System (LIMS) with integration to FSSAI's INFOLNET Solution.

S.No.	Name of the Bidder	Clarification Sought	Clarification Proposed to be issued
1.	M/s Agenext.com	Will the list of devices to be integrated be finalized for the project or are subject to change	Tentative list of equipment has already been provided at para 2.4 (d) of Section VII: Technical Specifications and Quality Assurance.
2.	-do-	Is there any specific format for digital signature?	Class-II
3.	-do-	Will FSSAI facilitate in getting permissions for device integrations with LIMS?	Yes
4.	-do-	On Pg 9 Point no. 6 of the tender document it is mentioned that for e**Procurement Portal and helpdesk for Document availability and submission we need to check** https://eprocure.gov.in/eprocure/app **but on the other side it has been uploaded on GeM .**	It was a typographical error. e**Procurement Portal and helpdesk for Document availability and submission, bidders shall visit : https://gem.gov.in/**
5.	-do-	Please confirm whether EMD is exempted for the Start-ups or not ?	Startups recognized by the Department for Promotion of Industry and Internal Trade (DPIIT) and Micro and small enterprises as per the Department for MSME are exempt from depositing EMD in Govt. tenders.
6.	-do-	Under MSE category, only manufacturers for goods and Service Providers for Services are eligible for exemption from EMD. will it be applicable for startups?	Startups recognized by the Department for Promotion of Industry and Internal Trade (DPIIT) and Micro and small enterprises as per the Department for MSME are exempt from depositing EMD in Govt. tenders.
7.	-do-	Whether dealer appointed by principle, needs to submit EMD or exemption available being startup or MSME	As per GeM Bid.
8.	-do-	Bidder Firm (manufacturer or principal of authorized representative) should not have suffered any financial	As per GeM Bid. For Start Ups and MSEs, DPIIT order will prevail.

		loss for more than one year during the last three years, ending on the relevant date - We should ask relief for this, as startup have losses in initial years, we will provide positive networth certificate for the same/ or startup should be exempted from this also	
9.	-do-	Whether Make In India rules will be applicable on OEM of foregin entity .	Orders of DPIIT shall prevails
10	M/s Thermo Fisher's Food Safty Solution Centre	Minimum local content 50% or more : Imported software product be considered.	Orders of DPIIT shall prevails
11	-do-	Perpetual user license . Not clear if it is concurrent user or named user license type : Please clarify on the user license type.	Perpetual / Core license which resides on FSSAI Cloud.
12	-do-	Instrument integration. Not clear on the list of instruments, file types, standalone/ pc based : A list of instruments with the instrument type (serial/ pc based), file type would be needed.	Tentative list of equipment has already been provided at para 2.4 (d) of Section VII: Technical Specifications and Quality Assurance.
13	-do-	Help Desk. Is it dedicated , centralized help desk : Any preference of location for the help desk, infrastructure to use (remote login to server), approval for it.	Please refer Clause 2.5 (K) of) of Section VII: Technical Specifications and Quality Assurance.
14	-do-	IPR - The IP Rights be with the authority: **IPR** is with the vendor. Only license to use the software is provided as deliverable in product.	Copyright will be the property of FSSAI.
15	-do-	Device independent solution : **Device independent solution** What devices are considered?	Should work as platform independent solution. Can be installed at integrated with different equipment.
16	-do-	Platform independent solution - **Platform Independent Solution** : What platforms are being considered? Standard platforms like Microsoft are supported and provided with bug fixes, upgrades etc. To keep the traceability, data integrity , audit trails and support , it is recommended to have a standard platform and not multi platforms	
17	-do-	Architecture - Is not clear : **Architecture :** Is it Single central server with all labs connected to it or individual server in each location? Who will provide the network connection, what is the specification of the network (	LIMS will act as aggregator between INFOLNET and Labs for aggregation / collection of data. Infrastructure for hosting will be provided by FSSAI.

		bandwidth, latency), is it secured?, what about back up and archival policy? What is the DR requirement?	
18	-do-	OS, database to be bundled in the offer - Can that be separately quoted, with recommendation from bidder?	
19	M/s Kritisoft	Section VIII: Qualification Criteria (Ref ITB-clause 1.4) 3. Average Annual Turnover during the last three financial years (i.e. 2018-19, 2019-20 and 2020-21), should not be less than Rs. 6 Crore : For LIMS product companies 600 lakhs is a high amount considering the prevailing LIMS market conditions. It is requested to amend the Turnover Condition as 100 lakh to 150 lakhs for inviting more participation and allowing the Indian make LIMS companies to participate in the Bid	Please refer Clause 9.15.2 of Chapter 9 of Manual of Procurement of Consultancy and Other Services, 2017.
20	M/s Agram Technologies	MSEs shall be exempted from payment of Earnest Money.(as per ITB-clause 9.4 below, they shall be required only to submit Bid Security Declaration) : We have Udayam Registration Certificate as of March 2022, Are we eligible for EMD Exemption	Startups recognized by the Department for Promotion of Industry and Internal Trade (DPIIT) and Micro and small enterprises as per the Department for MSME are exempt from depositing EMD in Govt. tenders.
21	-do-	Section VI: Schedule of Requirements Schedule 1 , 1.3 / Instrument Integration (i.e. 100*10= 1000 equipment) For 10 equipment in each lab. This is one-time exercise. But, the number of instrument may vary in due course of time, therefore, the unit cost for integration/additional integration per instrument may be given : 1.Detail list of Instruments to be connected to LIMS Via Instrument Interface 2.What are all Software's is available for the Existing Instrument ? 3. We need Indicative Lab Instrument List	Tentative list of equipment has already been provided at para 2.4 (d) of Section VII: Technical Specifications and Quality Assurance.

22	-do-	Integration with INFLONET & other necessary customization according to the testing parameter (It is a One time exercise : 1.INFLONET Vendor Details 2.Database in which INFLONET is hosted 3.What Details should be downloaded from the INFLONET to LIMS and What details to be uploaded back to INFLONET. Since Bi Directional communication is required. 4.Functional details about INFLONET software with User/Tech Manuals details sought.	LIMS will have to be integrated with INFOLNET Software (owned by FSSAI). As and when new patches/development are incorporated in INFOLNET, the same should be incorporated in the LIMS.
23	-do-	Physical Training (i.e. One at the time of installation and at least 2 days in each state) : Who will give the Schedule of Training Demand , Will it be shared as a Consolidated List with a Schedule in advance	As per GeM Bid
24	-do-	Help Desk (i.e. Provision of at least 2 persons. Working hours of help desk will be from 9 AM to 7 PM) : Can the supplier create a Virutal Help Desk or the Resources should be made available at FSSAI Premises. Pl share more details	As per relevant Clause in the RFP.
25	-do-	Section VII: Technical Specifications and Quality Assurance 1.3 InFoLNet has limited functionality related to Sample Management and report Management. InFoLNet is limited to above mentioned features and it does not have the capabilities of a full-fledged LIMS solution especially features like integration with Lab Equipment to monitor and collection of tamperproof food testing data directly from	As per GeM Bid.

		instrument including calibration of specific instruments. // Integration Approach with InFoLNet (FSSAI): As described above, the System must be open for API integration with other Systems. The LIMS software must allow sharing of data/report with InFoLNet via API interface : Did you had Fact Finding Identifying the Gaps and Limitation , Will you be sharing the Gap Analysis Document to the supplier once awarded	
26	-do-	Integrated Audit Trail and Electronic Signatures: Will there be any Compliance Requirements as per FDA, MHRA, European Compliance Norms Ex CFR Part II Compliance etc	As per GeM Bid.
27	-do-	Additional Perpetual License (i.e. 100*5= 500 user [500 user where "user" means the number of personnel per lab will have the access to the LIMS] : Can you specify whether you will need Named User or Concurrent Users Base access. Is all these license Connected to a Single Server at FSSAI HQ or will there be Multiple server located in Different Site	As per GeM Bid.
28	-do-	Supports integration with 3rd party systems : Will there be any other Third Party Solution FSSAI Procurement other than Existing INFLONET Solution for future Integration	As per GeM Bid.

29	-do-	Device independent solution : Need more clarity on this , Are you looking for accessing Application through Mobile Based Platform	Should work as platform independent solution. Can be installed at integrated with different equipment.
30	-do-	Technical Submission(Types of License Capacity based License) : Need more clarity on this, Are you looking at Adding more License in the near future beyond 500. Currently there are 75 Plus Location is 5 User Sufficient for each Location	As per GeM Bid.
31	-do-	How to validate the data, how to ensure completeness of data and Who will certify the data submitted is complete?	As per GeM Bid.
32	-do-	Quality Assurance : Do u need Automatic Schedule for Data Extraction from Insurance, Do u need manual and Automated Tagging of Relevant Data From Instrument	As per GeM Bid.
33	-do-	The Service provider should have successfully completed similar work/ services in any of the government departments / reputed private organization in India during the past three (03) years with the following criteria: o The bidder must have successfully	As per GeM Bid.

		executed/completed two similar services/ installations in the Government Sector/Private Sector of which one should be in Government Sector over the las : Is it mandatory to include only the India customers as a reference? We have worked with global customers as well in past 3 years. Will you accept both India and foreign customers as a client reference ?	
34	-do-	Section VI: Schedule of Requirements, Schedule 2, 2.1 [For subscription based license for 50 laboratories for 250 users : Can you specify whether you will need Named User or Concurrent Users Base access.	As per GeM Bid.
35	M/s Google Cloud	Support On-Premise and Cloud : Is there any Public Cloud Services like VMs, Database, Storage	Please refer Clause 2.5 (K) of) of Section VII: Technical Specifications and Quality Assurance.
36	-do	Hosting Environment : Hosting Environment provided by FSSAI is already existing or	FSSAI will provide.

37	Milestone and Timelines		Existing Clause	Proposed Clause
(i)	Submission of Detail Project Report (DPR)		3 Weeks	4 Weeks
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	• Setup of Helpdesk Support System		
(iii)	• Provision of training to all the stakeholder as part of understanding, hand holding and knowledge transfer • Application to be ready for integration with labs	8 Weeks	19 Weeks
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(v)	Training and enhancements in phase 1 (31 labs)	15 Weeks	
38	**Last Date for Submission of Bids**	**10.05.2022**	**17.05.2022**